NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Appeal No. 263/252/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN

HON'BLE MEMBER(T)

MS. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018

NAME OF THE COMPANY: Dicor Infosystems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. Manish Raj, Company Prosecutor, ROC, Delhi

ORDER

Mr. Manish Raj, Company Prosecutor, ROC prays for some time to file his reply.

To come up on 1stMarch, 2018.

(Deepa Krishan) Member (T)

-9-d7

(Ina Malhotra) Member (J)